

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Petition No. 82/TT/2022
along with I.A. No. 13/2022**

- Subject** : Petition for truing up of transmission tariff of 2014-19 tariff period and determination of transmission tariff of 2019-24 tariff period in respect of MSETCL owned transmission lines/system conveying electricity to other States.
- Date of Hearing** : 9.2.2023
- Coram** : Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member
- Petitioner** : Maharashtra State Electricity Transmission Limited (MSETCL)
- Respondents** : Power Grid Corporation of India Limited & 4 others
- Parties Present** : Shri Mahesh Shinde, Advocate, MSETCL

Record of Proceedings

The learned counsel for the Petitioner sought one weeks' time to file the information sought vide RoP dated 24.11.2022.

2. The Commission allowed the request of the Petitioner and directed to file the same by 17.2.2023. The Commission also directed the Respondents to file their reply by 27.2.2023 and the Petitioner to file rejoinder, if any, 10.3.2023. The Commission also directed the parties to comply with the above directions within the specified time and observed that no further extension of time shall be granted.

3. The matter shall be listed for further hearing on 17.3.2023.

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

